

(b) to (d) The basic thrust of the draft National Forest Policy of 2018 is for conservation, protection and management of forests along with addressing other issues associated with forest and forest management. To protect the interest of tribals, the Draft Policy of 2018 proposes to launch Community Forest Management Mission for management of community forest resources through a participatory forest management approach. Moreover, specific provisions have been made in the draft policy to ensure that the interests of local communities are protected and also provisions are made to consider them as partner in management of forests.

In addition, forest rights of tribals and others traditional forest dwellers are safeguarded under a separate Act, namely, "The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Right) Act, 2006" (Forest Rights Act, 2006) which recognizes and vests the forest rights of the Scheduled Tribes and other traditional forest dwellers who have been residing in such forests for generations but whose rights could not be vested.

**Pilot project by NEERI to control particulate matter**

2127. SHRI N. GOKULAKRISHNAN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that the National Environment Engineering Research Institute (NEERI) will run the pilot project on installing equipment to suck in particulate matter;

(b) if so, the details thereof;

(c) whether it is also a fact that Government is also working on remediation of landfills;

(d) whether it is also a fact that the remediation process involves removing of garbage from landfills, stabilising the slopes and covering these with permanent green areas; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) NEERI, in collaboration with Maharashtra Pollution Control Board (MPCB) and IIT Bombay, has run a pilot project of Wind Augmentation and Air Purifying Unit (WAYU) at four traffic junctions with 25 WAYU devices in Mumbai to capture Particulate Matter.

(c) The Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India has been implementing the World Bank-aided Capacity Building for Industrial Pollution Management Project (CBIPMP) from October, 2010 to March, 2018 with the objectives to build tangible human and technical capacity in selected state agencies for undertaking environmentally sound remediation of polluted sites and to support the development of National Programme for Remediation of Polluted Sites. The project has supported two State pilot projects namely, the Closure and Containment of Municipal Solid Waste (MSW) site at Ukkayapalli, Kadapa, Andhra Pradesh and the Closure and Containment of MSW site at Dhapa, West Bengal. The implementing agency for the Kadapa site is Andhra Pradesh Pollution Control Board (APPCB) and for the Dhapa site is West Bengal Pollution Control Board (WBPCB).

(d) and (e) The remediation process involves a number of activities which *interalia* include site preparation, excavation and handling of wastes including sorting and segregation, storage of segregated fraction and reuse/disposal back to dumpsite closure layers; profiling/reshaping of waste dump site; stabilization of critical slopes; final cover layers over reshaped dumpsite, etc.

#### **Funds for rescue and sustenance of stray cows**

2128. PROF. M. V. RAJEEV GOWDA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the amount of funds allocated for the rescue and sustenance of stray cows in Bengaluru, Chennai, Mumbai and National Capital Region since 2014; and

(b) the number of stray cows rescued and housed in Government aided shelters since 2014?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) Ministry of Environment, Forest and Climate Change is implementing five schemes of animal welfare through the Animal Welfare Board of India. As per records available, no funds were released to any Animal Welfare Organization falling under Municipal Corporation area of Bengaluru, Chennai, Mumbai and National Capital Region since 2014 for rescue and sustenance of stray cows.

(b) This Ministry does not maintain data in respect of the number of stray cows rescued and housed in Government aided shelters.